of India have welcomed the prospect of talks and are in contact with the Government of Fakistan through diplomatic channels in this matter

## 12 NOON

## PAPERS LAID ON THE TABLE

Papers Under Article 151 of the Constitution

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Sir, I beg to lay on the Table under clause (1) of article 151 of the Constitution, a copy each of the following papers:—

- (i) Appropriation Accounts of Railways in India for 1965-66 (Parts I and II). [Placed in Library. See No. LT-15-16/ 67].
- (ii) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1965-66. [Placed in Library. See No. LT-17/67].
- (iii) Audit Report, Railways, 1967. [Placed in Library. See No. LT-14/67].

Papers under Section 619A of the Companies Act, 1956

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIK. K. SHAH): Sir, I beg to lay on the Table—

A copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

 (i) Sixth Annual Report and Accounts of the Film Finance Corporation Limited, Bombay,

- for the year 1965-66, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation

on the Table

[Placed in Library. See No. LT-91/67 for (i) and (ii)].

REPORT OF THE COMMITTEE ON BROAD-CASTING AND INFORMATION MEDIA ON PRESS INFORMATION AND PUBLICITY

SHRI K. K. SHAH: Sir, I also beg to lay on the Table a copy of the Report of the Committee on Broadcasting and Information Media on Press Information and Publicity. [Placed in Library. See No. LT-26/67].

DECISIONS RE. FURTHER RECOMMENDA-TIONS RELATING TO RADIO AND TELEVISION

SHRI K. K. SHAH: Sir, I also beg to lay on the Table a statement showing decisions taken on further recommendations of the Committee on Broadcasting and Information Media relating to Radio and Television. [Placed in Library. See No. LT-25/67].

## LEAVE OF ABSENCE TO SHRI M. J. MOIDEEN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 11th March, 1967, has been received from Shri M. J. J. Moideen:

"I may not be able to attend the whole of the ensuing session of the Rajya Sabha which is scheduled to commence on the 18th instant. I request you humbly to kindly arrange to obtain leave of the House for my absence for the entire session. Please excuse me for the trouble."